

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 06.12.2021 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Applicants	Counsel for Respondents
1.	Comp. App (AT)(CH)(Ins) No. 275/2021	Dr. G.V. Narasimarao, Liquidator for Transstroy (India) Ltd V Sanjay Mishra RP & Anr	Pradeep Joy Abhirami Dinesh	
2.	Comp App (AT)(CH) No. 42/2021 & IA No. 545/2021	K. Vaidyalingam V S.K. Ganesh & 13Ors	M. Roshan Atiq Jerin Asher Sojan	
3.	Comp. App (AT)(CH)(Ins) No. 277/2021	Jayaram Chowdhary V V. Venkata Sivakumar Liquidator Jeypore Sugar Company Ltd	K. Ravindranath	
4.	Comp App (AT)(CH) No. 45/2021 & IA No. 549/2021	D. Asokan V Girija Muthukrishnan & Anr	Raj Carolin .V	
5.	Comp App (AT)(CH) No. 46/2021 & IA No. 551/2021	Espin Infosystem P Ltd V The Registrar of Companies	K.M. Anand R. Arivolisudar	
6.	Comp. App (AT)(CH)(Ins) No. 278/2021 (IA No. 597,598,599 & 600/2021)	Malayalam Industries Ltd V Eswaran Pillai RP of Mathstraman Manufactures and Traders P Ltd & 6Ors	G.R. Lakshmanan R. Mariappan	
7.	Comp App (AT)(CH) No. 47/2021 & IA No. 552/2021	Glowell Educare P Ltd V Joseph Mathew	Anil D. Nair	
8.	Comp. App (AT)(CH)(Ins) No. 279/2021 (IA No. 601,602 & 603/2021)	Regional Provident Fund Commissioner V Shri Bijoy Prabhakaran Pulipra RP	K. Ramu R. Vishnu	

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Applicants	Counsel for Respondents
9.	Comp App (AT)(CH) (Ins) No. 182/2021	Prakash Balasundaram & 9 ors V Shivdutt Bananjee & 2 ors WITH	Ashwariya Sinha Alok Singh Shubhi Sharma	Raghuram Cadambi R1 (Vakalat not filed) Naman Jabak R2 & R3 (Vakalat not filed)
10.	Comp App (AT)(CH) (Ins) No. 183/2021	Prakash Balasundaram & 9 ors V Shivdutt Bananjee & 37 ors	Ashwariya Sinha Alok Singh Shubhi Sharma	Anant Merathia R1
11.	Comp App (AT)(CH)(Ins) No. 195/2021	Upendra Kumar Agarwal Suspended Director of Surya Towers V State Bank of India & anr	S. Rajagopalan	Vidhya Lakshmi Vipin R1 AMR Bhavani R2
12.	Comp App (AT)(CH)(Ins) No. 262/2021 IA No.560/2021	K. Naveen Reddy V Mark One Impex Pvt Ltd & Anr	N. P. Vijaykumar R. Pradeep	R1 Notice Returned on 30/11/2021 R2 Notice Served on 22/11/2021

AFTER THE ABOVE

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. V.P. Singh, Member (Technical)

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 164/2021	Dr. Periasamy Palani Gounder V Radhakrishnan Dharmarajan (RP) of Appu Hotels Ltd & anr WITH	K. Surendar Chenthoori Pugazendhi	T. Ravichandran Caveator for R1 Anant Merathia -R2
2.	Comp App (AT)(CH)(Ins) No. 176/2021	Dharani Finance Limited V Radhakrishnan Dharmarajan & anr WITH	R. Udhayakumar	Elavarasi -R1 Anant Merathia -R2
3.	Comp App (AT)(CH)(Ins) No. 218/2021	Dr. V Janakiraman V Mr. Radhakrishnan Dharmarajan (RP) & Anr WITH	Avinash Krishnan Ravi	T. Ravichandran-R1 Devashish Bharuka-R2
4.	Comp App (AT)(CH)(Ins) No. 219/2021	Dr. Periasamy Palani Gounder V Mr. Radhakrishnan Dharmarajan (RP) & Anr	K Surendar	T. Ravichandran-R1 Devashish Bharuka-R2

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For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0500**
CELL : 99402 25692

2.Court Officer - **PH No. : 044-2888 0450**
CELL : 94458 92169

By the order of Hon'ble Member (J)

(Chennai Bench)